

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**31. IA 550/2024 IA 4877/2023 IA 786/2024 Interlocutory
Application (IBC)(Liq.)/23/2024 IN C.P. (IB)/862(MB)2019**

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.05.2024**

**NAME OF THE PARTIES: IA 550/2024 Prakash Kukreja
Vs.
Ateev Gala IA 4877/2023 Sushant Anil
Amberkar
Vs.
Mr Prakash V Kukreja Irp of Vijaygroup
Housing Pvt Ltd
IA 786/2024 Suraksha Realty Limited
Vs.
Mr. Prakash V Kukreja
IN THE MATTER OF
Gracious Communications Pvt Ltd
Vs .
Vijaygroup Housing Pvt Ltd.**

**Section: 33(1)(b)(i) to (iii) r/w Section 33(3), Section 25(j) U/s 9 of
Insolvency & Bankruptcy Code, 2016**

ORDER

IA No. 23/2024:- Ld. Sr. Adv. Gaurav Joshi a/w Adv. Pratiksha Agrawal
appeared for the Resolution Professional. Heard the submissions of the Ld.
Senior Counsel appearing for the Resolution Professional and **reserved for
Orders.**

IA No. 550/2024, IA No. 4877/2023 and IA No. 786/2024:- Adv. Pratiksha
Agrawal appeared for the Resolution Professional in IA No. 550/2024.
Counsel, Mr. Rohit Gupta appeared for the Applicant in IA No. 786/2024.

Adv. Pratiksha Agrawal appeared for the Respondent No. 1 in IA No. 4487/2023. Counsel, Mr. Mahesh Dube appeared for the CoC Members (ARCIL). At the request of the parties, list the matter on **09.07.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN

Member (Technical)

17.05.2024

Sushil

Sd/-

KULDIP KUMAR KAREER

Member (Judicial)